

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 264 of 2013**

**Dated : 7<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Steel Authority of India Ltd.**

**.... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi  
Ms. Tulika Mukherji

Counsel for the Respondent(s): Mr. M.G.Ramachandran  
Ms. Swagatika Sahoo for R-1

**ORDER**

The learned counsel for the Appellant seeks some more time to file the Rejoinder. Accordingly, he is directed to file the same on or before 31.01.2014 after serving copy on the other side.

Post the matter for hearing on **06.2.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**